

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 42

Dated 31st January 2019

Sealed Quotation are invited from the reputed firms/Suppliers/Sellers having PAN no. etc. or before February 4, 2019 for the purchase of 1. Twenty (20) piece Suitcase 2. Twenty (20) Piece Towels for Judicial officers of Civil Courts, Deoghar and Subdivisional Civil Court, Madhupur.

Any further details may be collected from the establishment of Court during 10:30 AM – 03:00 PM (Monday to Saturday).

The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before January 4, 2019.

[Handwritten Signature]
31/01/19

Judge-in-Charge,
Civil Courts, Deoghar

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 40

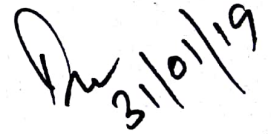
Dated 31st January 2019

Sealed Quotation are invited from the reputed firms/Suppliers/Sellers having PAN no. etc or before February 4, 2019 for the purchase of 1. Almirah 2. Wooden Table 3. Wooden Chair 4. Bench and 5. Stool for courts and offices of Subdivisional Civil Court, Madhupur.

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A handwritten signature in black ink, followed by the date 31/01/19.

Judge-in-Charge,
Civil Courts, Deoghar

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 37

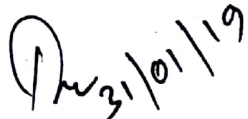
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Judge-in-Charge,
Civil Courts, Deoghar